## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/550/(IB)/2017

NAME OF THE PETITIONER(S)

: BHANSALI CHEMICALS MADRAS LTD

NAME OF THE RESPONDENT(S)

: EFFEL EXPORTS PVT LTD

UNDER SECTION

: Sec 9

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

ANANT MERATHIA

Council for Respondent En Pertice

## ORDER

PCS representing the petitioner present. Respondent and his counsel present and prayed time for making submissions in relation to the settlement. Time extended at request of the respondent and in the interest of justice, I am inclined to grant time for making submissions. Put up on 31.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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